NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1165/(MAH)/2017 CA No.

21

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

NAC Infrastructure Equipment Limited

DBM Geotechnics & Constructions Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

RAGMUNATH GHOSE ADVOCATE
for polition

ORDER

CP No. 1165/I&BP/NCLT/MB/MAH/2017

Since the Petitioner's Counsel is not sure as to whether intimation of next date of hearing is given to the Corporate Debtor, at the Counsel's request, list this matter on 21.07.2017 with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor and file proof of service.

List this matter on 21.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)